

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India Petitioners/Applicant
v.
M/s. Radhey Sham Tandon Manufacturing Pvt Ltd. Respondents

Order under Section 7 of IBC, 2016

Order delivered on 05.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant Mr. Sanjeev Bindal, Resolution Professional
For the respondent Mr. Raunak Satpathy, Adv. for Suspended Directors

ORDER

IA-5087(PB)/2020-

Arguments heard. Order reserved.

IA-3957/2020 & IA-4813/2020:-

Urgent hearing applications are hereby disposed of.


— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.07.2021
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